

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: GAMBS India Private Limited Date of Commencement of Liquidation: 21-03-2023; List of Stakeholders as on Date: 18-08-2023; Name of IP: Mr. Dinesh Kumar Aggarwal; Process Number: 1; Last 5 digitof registration number: 12843

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		0		0				NA
2	Liquidation costs incurred till date		2858107		2858107				NA
3	Secured financial creditors	1	219999144	1	219999144	0	0	0	<a href="#">Annexure 3</a>
4	Unsecured financial creditors	62	498850012	57	328618950	0	0	170231062	<a href="#">Annexure 4</a>
5	Operational creditors (Workmen)								NA
6	Operational creditors (Employees)								NA
7	Operational creditors (Government Dues)	2	12062744	2	9405318	0	0	2657426	<a href="#">Annexure 7</a>
8	Operational creditors (other than Workmen, Employees and Government Dues)	12	169847466	12	64955026			104892439	<a href="#">Annexure 8</a>
9	Other stakeholders, if any (other than financial creditors and operational creditors)								NA
<b>Total</b>		<b>77</b>	<b>903617473</b>	<b>72</b>	<b>625836545</b>	<b>0</b>	<b>0</b>	<b>277780927</b>	